HARYANA VIDHAN SABHA

Starred Questions

to be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 12th March, 2008.

WATER LOGGED LAND OF THE STATE

*828. SH. RANBIR SINGH MAHENDRA, M.L.A: Will the Agriculture Minister be pleased to state: -

a) whether any survey has been conducted by the State Government in respect of water logging land of the State; if so, the district wise and village wise details thereof; and

b) whether any steps has been taken by the Central Ground Water Board in Haryana in this regard; if so, the initiative taken by the Government in this regard?

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Chandigarh: SUMIT KUMAR The 5th March, 2008

Secretary,

Haryana Vidhan Sabha